

SHRI R. S. VIRK DISTRICT JUDGE (RETD.)
IN THE MATTER OF PACL LTD.

REVISED CAUSE LIST FOR 20/02/2018 (Tuesday)

S.No.	File No.	Case Particulars	Purpose
1	442	Devendra Goel & Manisha Goel (Objection)	Arguments
2	443	Meridian Ventures (Objection)	Arguments
3	228	REDWOOD HEIGHTS ESTATES PVT LTD (Objection)	Arguments
4	300	Underhills Infrastructure & Projects (Objection)	Arguments
5	241/1	Lotus Agricultural & Marketing Co-Op. Society Ltd. (Objection)	Arguments
6	46	Smt Sudesh Yadav (Objection)	Arguments
7	310	SUNSHINE INFRACITY PVT LTD	Arguments
8	308	FORTUNE INFRACITY PVT LTD.	Orders
9	367/3	Takhat Singh s/o Madho Singh	Arguments
10	367/1	Chhaliu Singh s/o Hammeer Singh	Arguments
11	367/2	Om Prakash s/o Bahnwar Lal	Arguments
12	306	SUNSHINE INFRA PROMOTERS PVT LTD	Arguments